

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) TMP NO. 137 OF 2020**

Petitioner:-

Mohammed Fazil K.A, aged 33, S/o K.K.Abdul Latheef,
Koonathil House, Engilodi, Ottupara, Kumaranelloor P.O.,
Thrissur District – 680 590.

By Advs.

Sri. P.B.Krishnan
Sri. P.B.Subramanyan
Sri. Sabu George

Respondents:-

1. Station House Officer (Sub Inspector of Police),
Wadakanchery Police Station, Thrissur-680 582
2. Circle Inspector of Police, Wadakanchery Police Station,
Thrissur-680 582.
3. The Deputy Superintendent of Police,
Thrissur - Kunnamkulam Rd, Kunnamkulam, Kerala 680503.
4. K.P.Madanan, aged 52, fathers name not known
to the Petitioner, CITU Leader, Kelampilakkal,
Kumaranellor P.O., Thrissur-680 590.
5. Sali, aged 45, fathers name not known to the
Petitioner, AITUC Leader, Kalariparambil House,
Jaramkunnu, Thrissur-680007.
6. Madhu, aged 45, fathers name not known to the
Petitioner, BMS Union leader, Kumaranellor P.O.,
Thrissur-680 590.
7. Razaq, aged 58, fathers name not known to the
Petitioner, AITUC Union leader, Kumaranellor P.O.,
Thrissur-680 590.

By Govt. Pleader

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

Learned Government Pleader takes notice for respondents 1 to 3. Petitioner to take out notice by e-mail to respondents 4 to 7. In the meanwhile, there will be an interim direction to respondents 1 to 3 to give adequate police protection to the petitioner to carry out his loading-unloading activities engaging registered head load workers attached to the petitioner's establishment.

Post on 25.05.2020.

N. NAGARESH, JUDGE

aks/24.04.2020

APPENDIX**Petitioner's Exhibits**

<u>Exhibit P1</u> – A true copy of GST Registration Certificate dated 19-04-2020
<u>Exhibit P2</u> –A true copy of the agreement dated 09-03-2020 with the Kerala State Civil Supplies Corporation
<u>Exhibit P3</u> – A true copy of the identity card of Ravi K.R, one of the employees of the Petitioner
<u>Exhibit P4</u> –A true copy of the identity card of Sunil A, one of the employees of the Petitioner
<u>Exhibit P5</u> – A true copy of the identity card of Mustaffa Hussain, one of the employees of the Petitioner
<u>Exhibit P6</u> –A true copy of the identity card of R.Islam, one of the employees of the Petitioner
<u>Exhibit P7</u> – A true copy of the identity card of Omar Farooq, one of the employees of the Petitioner
<u>Exhibit P8</u> –A true copy of the identity card of Abu Haneefa, one of the employees of the Petitioner
<u>Exhibit P9</u> – A true copy of the complaint dated 17-04-2020 filed before Respondent No.2 along with the receipt
<u>Exhibit P10</u> –A true copy of the complaint dated 18-04-2020 filed before Respondent No.3 along with the receipt